COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 34 of 2012

Dated : 22nd March, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Maharashtra State Power Generation Co. Ltd. ...Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission
& Ors. .....Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen
Mr. Hemant Singh

Counsel for the Respondent (s) : Ms. Richa Bhardwaja for Mr. Buddy A. Ranganadham for MERC

O R D E R

It is stated by the Learned Counsel for the Appellant that the notices have been served to all the Respondents and Affidavit of Service has been filed with the Registry and has entered his appearance except the Counsel for the Commission – 'R-1' who seeks some time to file Vakalatnama.

Post the matter on **26.04.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/sm